

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON **18.03.2021** at **2.00 PM**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : TCP/149/2016  
NAME OF PETITIONER : C.Ponmalar  
NAME OF RESPONDENT : Leather Export House India Pvt Ltd & 3 others  
SECTION : Sec.397/398 of CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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(1) Sangamithra Loganathan  
(For Adv. B. Dhanaraj)

Respondents No. 2(a),  
2(b) & 2(d)



**ORDER**

None appears for the Petitioner. Ms. R.J.Radhika, Advocate for R2(c) is present through Video Conferencing Platform. Ms. Sangamithra, Advocate for R2(a), R2(b) and R2(d) is physically present before this Tribunal.

However, in the absence of the Petitioner, we are not in a position to proceed with the matter. In the circumstances, the matter stands adjourned to **27.05.2021** for physical hearing.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)